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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	For Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

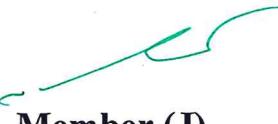
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	R. Kothamangalay 9442388179	Counsel for R2 & R3	
2.	A.M. Sridharan 9940012655	Counsel for Petitioner	
3.	VISWASIYAP	Counsel for R1	

**ORDER**

Counsel for Petitioner is present. He has filed memorandum requesting the Tribunal to take up C.A 01/15 and C.A 07/16 and it is also brought to the notice of the Tribunal that, some records are produced by R2 and they are in the custody of NCLT-Chennai bench. Those records be summoned from NCLT Chennai Bench. Registry to verify and put up C.A 01/15 and C.A 07/16 and further directed to address letter to NCLT-Chennai bench to send the records concerning to this case, said to have been in the custody of the NCLT-Chennai bench, (the then CLB, Chennai) List it on 18/12/2017.

  
**Member (T)**

  
**Member (J)**